

Manupatra Crossword

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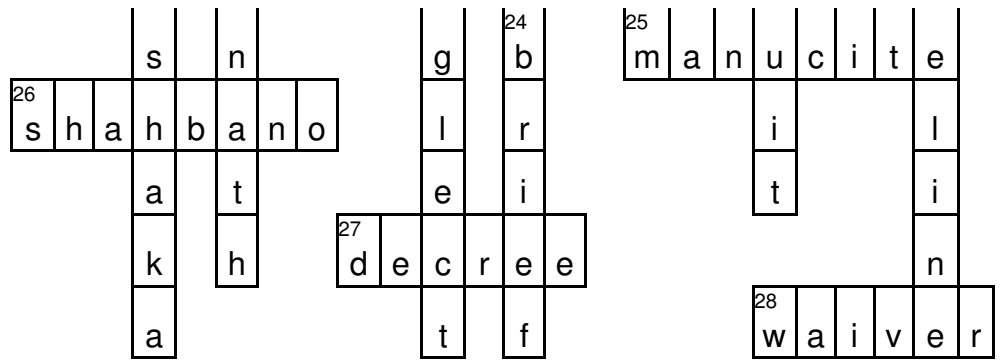
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Across

3. Legally responsible
5. Conditional deed held in trust
7. A summary of a statute that is intended to explain or illustrate its meaning
11. To dispose of personal property by Will
12. Market in which financial instruments are bought and sold
13. Person who aids or contributes in the commission of a crime
14. One that law regards as never having taken place
15. Judgment online, as reported in journals on Manupatra
16. Prohibited or unlawful
18. A secret agreement between two or more persons to defraud another person of his or her right in order to achieve an unlawful objective
19. An independent person or company with authority to act on behalf of another
22. The maintenance given by a husband to his divorced wife
25. Displays the number of times a judgment has been cited in other judgments on Manupatra
26. Case where Muslim woman won the right to get alimony
27. Formal expression of an adjudication which conclusively determines rights of the parties
28. Giving up a claim or a right that can be lawfully exercised

Down

1. Published content which to injure a person's reputation
2. Incident led to the introduction of the Criminal Law (Amendment) Act, 2013
4. Statistics of judgments on Manupatra
6. When a case is put off to a later date
8. To willfully take or convert another's money or property, which the wrongdoer initially acquired lawfully.
9. Case struck down Sec- 66A IT Act
10. Saves documents but only till you are still signed in on Manupatra
14. An Urdu word denoting a document by which an advocate is authorized to represent a party in court
17. Case that said Parliament cannot curtail any of the Fundamental Rights
19. To find a defendant not guilty in a criminal trial
20. A graphical representation of the occurrence of cases in different years on Manupatra
21. Case gave the definition of sexual harassment and guidelines to deal with it laid down
23. The omission of proper attention
24. A written statement prepared by the lawyer arguing a case in court